

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4155
ANSWERED ON:12.08.2002
VIOLATION OF POLLUTION NORMS
NANDIPAKU VENKATASWAMY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of cases pertaining to violation of pollution norms reported in the country during the last three years, State-wise;
- (b) the action taken/cases filed against the offenders; and (
- (c) the progress made with regard to control of pollution during the said period?

Answer

MINISTER OF ENVIRONMENT AND FORESTS(SHRI T.R. BAALU)

(a) to (c) The number of cases of violation of pollution norms filed against the offenders as reported by the State Pollution Control Boards during the last three years have been provided in the Annexure. The progress made in control of pollution include reduction in number of defaulting industries identified under the 17 categories of highly polluting industries as well as reduction in number of defaulting industries discharging waste water into rivers and lakes. There has also been an increase in the number of Common Effluent Treatment Plants installed.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 415!
ANSWER ON 12.8.2002 REGARDING VIOLATION OF POLLUTON NORMS Cases filed during the last three years as on
March, 2002**

Sl.No. States/Union Territories No. of cases filed
during the last three years

- | | |
|----------------------|-----|
| 1. Assam | 35 |
| 2. Arunachal Pradesh | - |
| 3. Andhra Pradesh | 462 |
| 4. Bihar | 9# |
| 5. Chhatisgarh | - |
| 6. Goa | - |
| 7 Gujarat | 47 |
| 8. Haryana | - |
| 9. Himachal Pradesh | - |
| 10. Jammu & Kashmir | 48 |
| 11. Kerala | 5 |
| 12. Karnataka | 48 |
| 13. Maharashtra | 43 |
| 14. Madhya Pradesh | 34 |
| 15. Meghalaya | - |
| 16. Manipur | - |
| 17. Mizoram | - |
| 18. Nagaland | - |
| 19. Orissa | 15 |
| 20. Punjab | - |
| 21 Rajasthan | - |

22. Sikkim -
23. Tamil Nadu -
24. Tripura 4
25. Uttar Pradesh -
26. Uttranchal -
27. West Bengal -
28. Andaman & Nicobar -
29. Daman Diu & DNH -
30. Lakshadweep -
31. Delhi -
32. Chandigarh -
33. Pondicherry -

The figure is of two years (April 1999-March 2001) before the bifurcation of State